

Title: Introduction of the National Tax Tribunal (Amendment) Bill, 2007.

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): Sir, I beg to move for leave to introduce a Bill to amend the National Tax Tribunal Act, 2005.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the National Tax Tribunal Act, 2005."

*The motion was adopted.*

SHRI H.R. BHARDWAJ: Sir, I introduce the Bill.

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